NATIONAL PLYWOOD INDUSTRIES LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations 2016.

unsecured financial creditors belonging to any class of creditors; Date of Commencement of CIRP: August 26, 2019; List of Creditors as on August 11, 2025

Identification No. Date of Amount Amount of Nature of covered by related party? share in CoC receipt claimed claim admitted claim gurantee			Details of o	Details of claim received		Detail	Details of claim admitted	itted			Amount of any	Amount of	Amount of	Remarks
	creditor	Identification No.		Amount claimed	Amount of claim admitted	Nature of claim		Whether related party:	% of voting share in CoC	contingent claim	mutual dues, that may be set- off	claim not admitted	claim under verification	if any

S.No



